

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IN THE MATTER OF:

M/s Neelam Diary Pvt. Ltd.

vs

M/s Prakash Foods Traders Pvt. Ltd.

IB-1106(ND)/2019

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,  
Hon'ble Member (Judicial)

Order delivered on 23.07.2019

For the Petitioner/Applicant

For the Corporate Debtor

: CS Alok Kumar Tripathi,  
:

ORDER

Mr. Alok Kumar Tripathi, CS learned AR for the petitioner is present and represents that upon instructions he seeks to withdraw this petition. Taking into consideration the said representation and also Rule 8 of I&B (AAA) Rules, 2016 this petition stands dismissed as withdrawn. Let file be consigned to records.

*Sd-*  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Varinder Kumar